

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH
CIRCUIT SITTING AT NAGPUR.

O.A.NO. 445/93
TR.A.NO. --

199

DATE OF DECISION 6-9-93

Ku.Sadhana Vishwas Tumbade

Applicant(s)

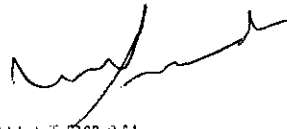
Versus

Union of India

Respondent(s)

1. Whether it be referred to the Reporter or not ? *no*
2. Whether it be circulated to all the Benches of the Central Administrative Tribunal or not ? *no*

MEMBER


VICE CHAIRMAN

mbm: M